

## M Narasimha Murthy Vs M R Anil Kumar

**Court:** Karnataka High Court At Bengaluru

**Date of Decision:** Feb. 4, 2025

**Hon'ble Judges:** Shivashankar Amarannavar, J

**Bench:** Single Bench

**Advocate:** Narayanaswamy P M, P B Raju

**Final Decision:** Dismissed

### Judgement

Shivashankar Amarannavar, J

It is reported on 15.03.2024 by the learned counsel for the appellant, the death of the appellant. The appellant is the complainant. In spite of granting

sufficient opportunities, no steps were taken to bring the legal representatives of the appellant on record. Hence, the appeal is dismissed.